

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 86 of 2014 & IA No. 156 of 2014, 163 of 2014 & 432 of 2015  
A.No.233 of 2013 & IA No. 318 of 2013, Appeal No.102 of 2014**

**Dated : 9<sup>th</sup> January, 2017**

**Appeal No. 86 of 2014 & IA No. 156 of 2014, 163 of 2014 & 432 of 2015**

**In the matter of:**

**Chhattisgarh State Power Dist. Co. Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 233 of 2013 & IA No. 318 of 2013**

**In the matter of:**

**Power Grid Corporation of India Ltd. ... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 102 of 2014**

**In the matter of:**

**Tamil Nadu Generation & Distribution Co. Ltd.**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **8<sup>th</sup> February, 2017.**

For Court Master

*suman*